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Information in respect of M.Tech courses run by other IITs is as under :-

: Environmental Engineering & IIT Kharagpur

Transportation Engineering.

IIT Bombay : Environmental Science &

Engineering. Transportation

Systems Engineering and Remote

Sensing Application.

Environmental Engineering and IIT Kanpur

Transportation Engineering.

IIT Madras Building Technology and

> Construction Management. Geotechnical Engineering. Hydraulic & Water Resource Engineering. Structural Engineering, Transportation Engineering and Environmental

Engineering

Gopalpur Port

1321 SHRI GIRIDHAR GAMANG: Will the Minister of SURFACE TRANSPORT be pleased to state

- (a) whether any decision was taken by the Government regarding conversion of Gopalpur Port in Orissa into major port:
 - (b) if so, the details thereof:
- (c) the time by which the said port is likely to be converted into major port: and
 - (d) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) No. Sir.

(b) to (d). Do not arise

International Conference on Afghanistan

- 1322. SHRI MUKHTAR ANIS: Will the Minister of EXTERNAL AFFAIRS be pleased to state
- (a) whether the Government had been invited to participate in the International Conference on Afghanistan, sponsored by the UN Secretary General:
- (b) the name of the venue, other participants and the date of the Conference:
- (c) the declaration or recommendations made by the Conference: and
- (d) the salient features of the mandate of the Conference in regard to the UN role in restoring peace and stability in Afghanistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes. Sir.

(b) The venue was New York. Other participant countries were USA, Britain. France, China, Russia, Germany, Italy, Egypt, Japan, Pakistan, Iran, Kazakhstan, Kyrgystan, Saudi Arabia, Tajikistan, Turkmenistan, Turkey and Uzbekistan.

The conference was held on 18th November, 1996.

(c) and (d). In a summation of the Meeting made by the UN Secretary General it was emphasised that the message to the Afghan parties was the unanimous conviction that there was no military solution to the conflict in Afghanistan and that an immediate cease-fire and demilitarisation of Kabul should take place. The central role of the UN in peace efforts in Afghanistan was supported by all participants.

Central Road Fund

1323. SHRI P.C. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state

- (a) whether Central Road Fund is being utilised for construction and maintenance of roads in the country:
- (b) whether terms and conditions have been fixed for dividing this fund: and
 - (c) if so, the details thereof. State-wise?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b). Yes, Sir.

(c) The allocation under Central Road Funds is made State-wise depending upon accruals, based on the actual consumption of non-aviation petrol in a particular State.

[Translation]

Construction of Dams for Irrigation in M.P.

- 1324. SHRI PUNNU LAL MOHLE: Will the Minister of WATER RESOURCES be pleased to state
- (a) the number of projects for construction of dams for irrigation purpose in Bilaspur district of Madhya Pradesh sanctioned by the Central Government, the dates on which these were sanctioned and the number of projects under consideration of the Central Government:
- (b) the number of projects not accorded approval and the details thereof:
- (c) the time by which pending projects will be accorded approval and if not, the reasons therefor; and
- (d) the number of projects not yet completed and the extent of amount spent and the time by which these projects will be completed?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) 2 Major Projects namely Hasdeo Right Bank Canal and Hasdee Bango and 2 Medium Projects namely Ghonga and Bilaspur Diversion benefitting Bilaspur District have been given investment clearance by the Planning Commission in 1967, 1980.

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- (b) Two projects namely Arpa & Kelo benefitting Bilaspur District have been sent back to the State Government in May. 96 and November. 96 respectively due to non-compliance of the observations of Central Appraising Agencies by the State Government for more than one year.
- (c) The State Government is required to submit modified project reports after compliance of the observations and obtain environment/forests/rehabilitation & resettlement plans clearances. Though there is prescribed time limit for appraisal of the projects, the clearance is delayed due to the delay by the State Governments in complying with the observations of various Central Appraising Agencies.
- (d) The details of amounts spent and scheduled date of completion of the ongoing major and medium irrigation projects are as under:

(Rupees in crores)

			(Hup	ees in crores)
	Name of o. Project	Latest Estimated Cost	Expendi- ture upto March 1995	Schedule of Completion
1.	Hasdeo Right Bank Canal	13.39	13.39	Completed
2.	Hasdeo Bango	858.31	486.23	Beyond VIII Plan
3.	Ghonga	6.73	6.73	Completed
.4.	Bilaspur Diversion	6.30	0.81	Beyond VIII Plan
5.	Arpa	265.71	4.18	Unapproved Project
6.	Kelo	92.45	-	-do-

[English]

Issue of Passports

1325. SHRIMATI BHAVNA BEN DEVRAJ BHAI CHIKHALIA:

SHRI RAMESHWAR PATIDAR : SHRI SHIVRAJ SINGH :

SHRIMATI SHEELA GAUTAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether there is considerable delay in issuing Passports by the Passport Offices due to lack of sufficient staff and other reasons;
 - (b) if so, the details thereof: and

(c) the remedial steps taken/being taken in regard thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). There are a number of factors responsible for delay in issuing passports. Lack of sufficient staff is, however, not a major factor. The principal factors for delay are:

- (i) receipt of negative or incomplete police reports by Passport Offices.
- (ii) Discrepancies/deficiencies in documents submitted by applicants.
- (iii) Lack of response on time from applicants who are asked to submit additional documents.
- (c) Remedial measures being undertaken are :
 - (i) Temporary additional staff is at once provided to passport offices whenever any exceptional increase in pendency is noticed.
 - (ii) Opening of new Passport Offices in Ghaziabad. Pune, Thane and Vihakhapatnam and Collection Centres at-Madurai. Surat, Gurgaon, Vijaywada and Shillong.
 - (iii) Automatic re-issue of passport for 10 years or 20 years at the option of the applicant without police verification after expiry.
 - (iv) Expansion of the list of officers authorised to issue Verification Certificates to include General Managers and above in Public Sector Undertakings of the Government of India and officers of the rank of Colonel and above in the Army and their equivalents in the Navy and Air Force.
 - (v) Acceptance of photocopied passport application forms to eliminate long queues which lead to harassment of applicants.
 - (vi) Setting up of Passport Advisory Committees.
 - (vii) Monitoring Cell headed by a Public Relations Officer directly under the charge of Chief Passport Officer set up in CPO Headquarters for speedy redressal of complaints.

Miss World Pageant

1326. PROF. P.J. KURIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there has been a lot of protests against the Miss World Pageant at Bangalore;
 - (b) if so, the details and reasons therefor; and
 - (c) the Government's reaction thereto?